

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.182/MP/2022

Subject : Petition under Section 79(1)(f) of the Electricity Act, 2003 for the adjudication of disputes between the Petitioner – Jhabua Power Limited and the Respondents – PTC India Ltd & West Bengal State Electricity Distribution Company Limited.

Date of Hearing : **13.9.2023**

Coram : Shri Jishnu Barua, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Jhabua Power Limited (JPL)

Respondents : PTC India Limited and Anr.

Parties Present : Ms. Swapna Seshadri, Advocate, JPL
Ms. Ashabari Thakur, Advocate, JPL
Ms. Kriti Soni, Advocate, JPL
Shri Vishrov Mukerjee, Advocate, WBSEDCL
Shri Janmali Manikala, Advocate, WBSEDCL
Shri Yashaswi Kant, Advocate, WBSEDCL
Ms. Shreya Sundararaman, Advocate, WBSEDCL
Shri Ravi Kishore, Advocate, PTCIL
Shri Keshav Singh, Advocate, PTCIL

Record of Proceedings

Due to a paucity of time, the matter could not be taken-up for the hearing and accordingly, the matter was adjourned.

2. The Petition will be listed for hearing on **9.10.2023**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)